

#### **Educated unemployed registered in Employment Exchanges**

†1449. SHRIMATI MAYA SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of educated unemployed registered with Employment Exchanges during the last three years;
- (b) the number of unemployed, for whom the Employment Exchange got success in getting a job; and
- (c) the amount spent by Government on Employment Exchange, staff and advertisement during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT) : (a) As per the latest data available, number of educated job seekers, all of whom may not necessarily be unemployed, registered with employment exchange in the country during the last three years 2005, 2006 and 2007 were 279.5 lakh, 306.9 lakh and 306.5 lakh, respectively.

(b) Employment exchanges were able to place 1.73, 1.77, 2.64 and 3.05 lakh job seekers in the country during the year 2005, 2006, 2007 and 2008 respectively.

(c) Employment Exchanges are functioning under the administrative and financial control of their respective State Governments and therefore, information regarding expenditure incurred on employment exchanges is not centrally maintained.

#### **Private placement agencies operating in metros**

1450. SHRI PRASANTA CHATTERJEE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of private placement agencies operating in Delhi, Mumbai, Kolkata and Chennai;
- (b) whether any study has been made by Government on their functioning; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT) : (a) The information on number of Private Placement Agencies is not being maintained as reported by the respective State Governments.

- (b) No study or survey has been conducted by the Government on their functioning.
- (c) Does not arise.

#### **Labour courts and industrial tribunals**

1451. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

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†Original notice of the question was received in Hindi.

(a) how many Central and State labour courts and industrial tribunals are working in the country and how many post of Presiding Officers and judges are lying vacant since last one year, State-wise;

(b) the total number of cases pending for more than two years, State-wise; and

(c) how many disputes are pending at Government level and how many of them have been referred to the tribunal for adjudication?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT) : (a) As per the Industrial Disputes Act, 1947, the Central Government is the appropriate Government for resolution of industrial disputes arising in Central Sphere. The Central Government has set up 22 Central Government Industrial Tribunals-cum-Labour Courts (CGIT-cum-Labour Courts) in various States for resolution of such industrial disputes. The post of Presiding Officers lying vacant since one year are in the following Central Government Industrial Tribunal-cum-Labour Courts :

- (i) CGIT-cum-Labour Court, Ahmedabad
- (ii) CGIT-cum-Labour Court No. 1, Mumbai
- (iii) CGIT-cum-Labour Court No. 2, Dhanbad
- (iv) CGIT-cum-Labour Court, Kolkata
- (v) CGIT-cum-Labour Court, Bangalore

The details in respect of Labour Courts and Industrial Tribunals falling in the State sphere are not maintained Centrally.

(b) The total number of cases pending for more than two years in the Central Government Industrial Tribunal-cum-Labour Courts is given in Statement-I (See below).

(c) A table showing pending cases and those referred to CGIT-cum-Labour Courts is given in Statement-II.

**Statement-I**

*Table showing total number of cases pending for more than two years in  
Central Government Industrial Tribunal-cum-Labour Courts*

Sl. No.	Name of Central Govt. Industrial Tribunal-cum-Labour Court	Number of cases <sup>^</sup> pending for more than 2 years	Number of Applications# pending for more than 2 years
1	2	3	4
1.	Mumbai-I	228	32
2.	Mumbai-II	283	444
3.	Dhanbad-I*	1696	312

1	2	3	4
4.	Dhanbad-II	916	34
5.	Asansol	569	46
6.	Kolkata	269	106
7.	Chandigarh-I	254	6
8.	New Delhi-I	45	1
9.	Kanpur	185	135
10.	Jabalpur	1769	143
11.	Chennai	189	5
12.	Bangalore	360	80
13.	Hyderabad	651	586
14.	Nagpur	820	20
15.	Bhubaneswar	295	102
16.	Lucknow	285	22
17.	Jaipur	263	33
18.	New Delhi-II*	253	15
19.	Guwahati	12	6
20.	Ernakulam	32	5
21.	Ahmedabad	2	1521
22.	Chandigarh-II	0	0
TOTAL		9376	3654

^Those referred by Ministry of Labour and Employment

#Those filed directly by the workers.

\*Figures are as on 31.3.2009

#### ***Statement-II***

*Table showing pending cases and those referred to CGIT-cum-LCs  
during the year 2010*

Year	Cases pending on 1st January of the year	Cases received during the year	Total Cases	Referred Cases	Disposal Declined cases	Total	Pendency as on 28.02.2010
2010	475	278	753	195	105	300	453